

Fourteenth Loksabha

Session : 6

Date : 09-12-2005

Participants : Sidhu Shri Navjot Singh, Patil Shri Shivraj V., Patil Shri Shivraj V., Khanna Shri Avinash Rai

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Title : Shri Navjot Singh Sidhu called the attention of the Minister of Home Affairs to the situation arising out of the continued treatment of Punjab as a 'Disturbed Area' despite peace prevailing in the State.

SHRI NAVJOT SINGH SIDHU (AMRITSAR): I call the attention of the hon. Minister for Home Affairs to following matter of urgent public matter, and I request that he may be making a Statement thereon:

“The situation arising out of the continued treatment of Punjab as a ‘Disturbed Area’ despite peace prevailing in the State.”

MR. SPEAKER: It has been admitted. I have to go through it. But it seems that there has been some misinterpretation and misunderstanding. It was felt that there was a ‘Disturbed Area in Punjab’ already in force.

SHRI NAVJOT SINGH SIDHU : There is none, Sir. I can clear it. I can clear the fog.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): In order to effectively deal with militancy in Punjab, the Central Government had enacted the Punjab Disturbed Area Act, 1983 and the Armed Forces (Punjab and Chandigarh) Special Powers Act, 1983. Both the Acts confer powers to declare areas to be disturbed areas. Disturbed areas as defined in Section 3 of the Armed Forces (Punjab and Chandigarh) Special Powers Act, 1983 provides that :-

“If in relation to the State of Punjab or the Union Territory of Chandigarh, the Governor of that State or the Administrator of that Union Territory or the Central Government, in either case is of the opinion that the whole or any part of such State

or Union Territory, as the case may be, is in such a disturbed or dangerous condition that the use of armed forces in aid of the civil power is necessary, the Government of the State or the Administrator of that Union Territory or the Central Government, as the case may be, by notification in the official gazette, declare the whole or such part of that State or Union Territory to be a Disturbed Areas.”

* Also placed in Library, See No. LT 3128/05

In pursuance of the provisions of the said Acts, the Government of Punjab declared from time to time the whole of Punjab as well as some districts of Punjab as Disturbed Areas. The last Notification was published by the Government of Punjab declaring the whole of Punjab as Disturbed Area upto 17.05.1997[[t19](#)].

Thereafter, no Notification has been issued by the Government of Punjab declaring either the whole of Punjab or its certain areas as Disturbed Area.

The Ministry of Home Affairs has not received any representation from any quarter for revoking the Disturbed Area tag from various districts in Punjab and as per available information, no representation has so far been received from any district unit in Punjab for revoking the disturbed area tag because it is not there.

In any case, as I mentioned, after 17.5.1997, no area in Punjab has been declared as Disturbed Area. As on date, there are no disturbed areas notified in the State of Punjab.

SHRI NAVJOT SINGH SIDHU : Mr. Speaker, Sir, skimmed milk masquerades as cream but things are seldom as they seem. He has put the cart before the horse. All I have to say is बरगद के पेड़ की अगर 2-3 टहनियां काट दोगे तो बरगद का पेड़ तो खत्म नहीं हो जायेगा, बिल्कुल नहीं। I am talking about the Disturbed Area Act, 1983, which hangs like the sword of Damocles on the neck of Punjab. आपका यह एक्ट पंजाब को भूत बनकर आतंकित कर रहा है। It has been used as a handle by the Central agencies to pulverise and pummel Punjab and push it on the back

foot; and Punjab is down on its knees. जो बात आप कह रहे हैं तो मैं यह आपके चीफ मिनिस्टर का स्टेटमेंट, जो मेरे ख्याल से 15 दिन पहले इश्यू हुआ है और पी.एच.डी.सी.सी.आई. के प्रेसीडेंट का स्टेटमेंट, जो पाकिस्तान में भी और हिन्दुस्तान में भी इश्यू हुआ है, यह कैसे है? He has expressed dismay over the continuation of the disturbed area status in Punjab and said that the Government must immediately review this anomaly which was present. ... (*Interruptions*)

MR. SPEAKER: Whose statement is that?

... (*Interruptions*)

SHRI NAVJOT SINGH SIDHU : This is the Chief Minister, Punjab and the Chairman, PHDCCI, whose name is K.N. Memani. ... (*Interruptions*)

Listen to it. I would prove it to you.

SHRI SHIVRAJ V. PATIL: He is attributing that statement. He would have to authenticate it. ... (*Interruptions*)

MR. SPEAKER: I think, it is not Chief Minister's statement.

... (*Interruptions*)

SHRI NAVJOT SINGH SIDHU : It is the Chief Minister. Just hold on. Do you know what the Chief Minister says? ... (*Interruptions*)

MR. SPEAKER: Would you be able to authenticate that?

SHRI NAVJOT SINGH SIDHU : Yes, most certainly. He cannot deny that. I am talking about Punjab rising above party politics. We are not getting petty politics into it.

MR. SPEAKER: It is required only for the purpose of our records. You know that such a procedure is there.

SHRI NAVJOT SINGH SIDHU : Absolutely.

Why do I say that the Central agencies have used it as a handle? I am going to ask some questions. Let the hon. Minister answer them and I would be satisfied. लाहौर से दिल्ली तक की एक बस चलती है और मैं आपको यह सारा वेरवा इसलिए दे रहा हूँ कि आपको पता लग जाये कि कैसे सैण्ट्रल गवर्नमेंट की जो एजेंसीज़ हैं, इसको हैण्डल बनाती हैं। वह बस 900 किलोमीटर का सफर तय करती है। उस बस से अगर कोई पंजाब में उतर जाये तो वह डाकू बन जाता है, अगर कोई हरियाणा में उतर जाये तो वह डाकू बन जाता है, लेकिन अगर कोई 900 किलोमीटर दूर का सफर तय करके दिल्ली में आकर उतरे तो वह सन्त बन जाता है। मुझे आप यह बताइये कि 22 किलोमीटर जाने के लिए किसी ट्रेडर को, किसी उद्योगपति को, किसी भी इन्सान को पंजाब से 900 किलोमीटर दूर क्यों आना पड़ता है, एजेंसीज़ से स्पेशल परमीशन क्यों लेनी पड़ती है? उस बस के साथ-साथ हमारी जो सिक्क्योरिटी की गाड़ियां हैं, वे साथ-साथ क्यों चलती हैं, ऐसा क्यों है? यहां पर इतने सतबन्ते सज्जन बैठे हैं, अपने माथे पर तो केसरी तिलक लगाते हैं, लेकिन पंजाब के माथे पर काला टीका लगा रखा है, यह किसलिए लगा रखा है, मुझे आप यह बताइये? हम लोग बहाना बनाते हैं, यह कहते हैं कि Indo-Pak trade is flourishing. हमारी समझौता एक्सप्रेस, जो कि 25 साल से बन्द पड़ी है, it has not been allowed to stop in Punjab for the last 25 years. If you talk of the visa norms, 22 किलोमीटर अगर किसी को कादियां से लाहौर जाना है या उधर से भी इधर आना है तो उसको पहले यहां आना पड़ता है। There was a common man who came to my office. Listen to this. This is a very important thing. He says, मीट की जो कीमत है, वह हिन्दुस्तान में 75 रुपये है और पाकिस्तान में 250 रुपये के करीब है। अगर मैं एक दिन के लिए बकरा उधर ले जाऊं तो मैं चार हजार रुपये एक दिन में कमा सकता हूँ। किन मुझे उस बकरे को नौ सौ किलोमीटर ट्रांसपोर्ट करके दिल्ली लाना पड़ता है। उसकी टैस्टिंग करवानी पड़ती है और घूस देनी पड़ती है। उसके बाद नौ सौ किलोमीटर वापस आने तक वह पचास किलो का बकरा केवल बीस किलो का रह जाता है। फिर मुझे 22 किलोमीटर उधर जाना पड़ता है। मैं जानना चाहता हूँ कि किस आधार पर आपने यह नियम बना रखे हैं?...

(व्यवधान)

MR. SPEAKER: I cannot follow.

... (Interruptions)

MR. SPEAKER: I could not follow as to why do I have to come to Delhi.

... (Interruptions)

SHRI NAVJOT SINGH SIDHU : The only thing I am saying is that the visa norms are so stringent and because of this, no business man and no FDI can come to Punjab....

(Interruptions)

MR. SPEAKER: From Pakistan.

SHRI NAVJOT SINGH SIDHU : I am not talking about Pakistan. No tourist can come. If the tourist has to go into Punjab, he used to take permission from the Ministry of External Affairs. That is my question. Why should he take that permission? ...
(Interruptions)

MR. SPEAKER: I see. I did not know that.

श्री नवजोत सिंह सिद्धू : अध्यक्ष महोदय, दूसरी बात यह है हिन्दुस्तान की सरकार ढाई सौ करोड़ रुपये खर्च करके एक लाख के करीब मुसलमान भाइयों को हज पर भेजती है। Everybody knows it. The airline traffic is disrupted. हर चीज डिस्प्ट होती है। लेकिन हम लोग बहुत खुश हैं, हम कहते हैं कि दो लाख मुसलमान भाइयों को वहां जाना चाहिए। हमारी खुशी का कोई अंत नहीं है। यदि आप उनको मक्का भेजते हैं और सरकार के खर्च पर भेजते हैं तो मेरा मक्का भी बीस किलोमीटर दूर पाकिस्तान में ननकाना साहिब है। मैं तो नंगे पाँव वहां जाना चाहता हूँ। मैं कहता हूँ कि मुझे आपके पैसे की जरूरत नहीं है। लेकिन फिर भी जाने नहीं दिया जाता है, बिलकुल नहीं जाने दिया जाता है।...(व्यवधान)

प्रो. चन्द्र कुमार अभी वहां पर पालकी लेकर गए हैं।...(व्यवधान)

श्री नवजोत सिंह सिद्धू : वहां पर सिर्फ चीफ मिनिस्टर साहब ही गए हैं। आप आम आदमी को बाइपास नहीं कर सकते हैं। अभिनेता, आफिसर, नेता को एलाऊ किया जाता है, लेकिन कॉमन मैन को क्यों नहीं एलाऊ किया जाता है।...(व्यवधान)

MR. SPEAKER: Please do not reply to him.

... (Interruptions)

SHRI NAVJOT SINGH SIDHU : You cannot bypass the common man. ... (Interruptions)

MR. SPEAKER: He does not have to reply. The hon. Minister of Home Affairs will reply.

... (Interruptions)

श्री नवजोत सिंह सिद्धू : मक्का में एक लाख मुसलमान भाइयों को भेजा जाता है तो मुझे क्यों नहीं जाने दिया जाता है? पंजाब का क्या कसूर है? आप मुझे बताइए कि किसी हिन्दू को मानसरोवर क्यों नहीं जाने दिया जाता है? कटरा सराय क्यों नहीं भेजा जाता है? सरकार के खर्च पर किसी क्रिश्चियन भाई को येरुशलम क्यों नहीं भेजा जाता है? It is very critical.

MR. SPEAKER: Shri Navjot Singh Siddhu, please restrict to Punjab. Why are you going to difference places?

... (Interruptions)

SHRI NAVJOT SINGH SIDHU : I am restricting to Punjab. I am saying because the Congress MP ... (Interruptions)

MR. SPEAKER: You please do not bring Mecca here.

... (Interruptions)

SHRI NAVJOT SINGH SIDHU : The Congress MP, Shri M.S. Gill, has gone on record time and again मुझे मेरे मक्का क्यों नहीं जाने दिया जाता है? That is the big question.

MR. SPEAKER: That is a different aspect. Why should not people be able to go to different places?

... (Interruptions)

श्री नवजोत सिंह सिद्धू : मैं तीसरी बात पर आता हूं। डिस्टर्ब एरिया कश्मीर भी है और डिस्टर्ब एरिया का टैग पंजाब पर भी लगा था। कश्मीर से मुज़फ्फराबाद बस शुरू हो गई है Sir, you know about partition. You understand partition. बंगाल का भी बंटवारा हुआ था और अब बांग्लादेश तक भी बसें जा रही हैं। लेकिन जब बसों का सवाल आता है तो ननकाना साहब तक या अमृतसर से लाहौर तक टैक्निकल सनैग्स का प्रश्न आ जाता है। क्या कोई अंतर्िक्ष यान चन्द्रमा पर जा रहा है, जो टैक्निकल सनैग्स आ जाता है। मुझे आप बताइए कि बीस साल से क्यों वह बस सेवा चालू नहीं हुई है? अगर वह मुजफ्फराबाद, करीब तीन सौ किलोमीटर जा सकती है... (व्यवधान) एनडीए की कौन बात कर रहा है? मैं किसी पार्टी की बात नहीं कर रहा हूं। मैं तो पार्टी से उठकर बात कर रहा हूं।... (व्यवधान)

MR. SPEAKER: Shri Sidhu, you speak only about the special problems relating to Punjab. Do not get misled by them.

... (*Interruptions*)

MR. SPEAKER: Not one word is recorded. No other statement will be recorded except what Shri Navjot Singh Sidhu says.

(*Interruptions*)* ...

SHRI NAVJOT SINGH SIDHU : Legislation cannot be blind. It cannot speak the same language whether in war or in peace. What was correct about 25 years ago cannot be correct today. Hard laws are made out of compulsion. They have to be transient and temporary. They cannot be permanent. If they become permanent and become a perpetuity, then, they are bad laws. What was a good law during the times of terrorism, is a draconian law in this time [[MSOffice20](#)].

* Not Recorded.

आप मुझे बताइये। गाडगिल कमेटी के अधीन हिमाचल प्रदेश को आपने इकोनॉमिक पैकेज दे दिया। हम बहुत खुश है कि हिमाचल प्रदेश को आपने इकोनॉमिक पैकेज दिया। अब कश्मीर डिस्टर्ब्ड एरिया है। उसको उस कमेटी के अधीन कितना पैसा मिला है, यह हम सब जानते हैं। वहां कितनी इंडस्ट्रीज सेट हुई है, यह भी हम सब जानते हैं। अब पंजाब को डिस्टर्ब्ड एरिया तो करार दे दिया गया लेकिन अभी तक पंजाब को एक पाई पैसा भी नहीं मिला। पंजाब को एक भी चीज न गाडगिल कमेटी के अधीन दी गयी और न ही बाहर दी गयी। We have been destroyed economically, we have been destroyed politically. We have been destroyed. और किसलिए। मुझे आप बताइये कि ... (व्यवधान)

MR. SPEAKER : Nobody can destroy Punjab.

SHRI NAVJOT SINGH SIDHU : Well, Sir, it has already been done. ... (*Interruptions*)

MR. SPEAKER : We are all proud of Punjab and Punjab's contribution to our freedom struggle and towards the development in the country.

... (Interruptions)

SHRI NAVJOT SINGH SIDHU : Sir, my question to the hon. Minister is this. ...
(Interruptions)

MR. SPEAKER : You put your questions now.

चौधरी लाल सिंह (उधमपुर) : अध्यक्ष महोदय, आठ हजार करोड़ रुपये पंजाब और गुजरात राज्य को दिये गये हैं।
... (व्यवधान)

MR. SPEAKER : No hon. Member's intervention will be recorded unless permitted by me. Only Shri Navjot Singh Sidhu is permitted to speak. We have started well this morning. Let us continue.

... (Interruptions)

श्री नवजोत सिंह सिद्धू : कहां दिये, किसने दिये ? मुझे भी इस बारे में बताइये। ... (व्यवधान)

40 हजार करोड़ रुपये का पंजाब के ऊपर कर्जा है। यह पैसा किसने दिया, इस बारे में मुझे बताइये। ... (व्यवधान)

MR. SPEAKER : Please do not take note of other Members. You now put your questions.

SHRI NAVJOT SINGH SIDHU : Sir, I am putting my question. अध्यक्ष महोदय, मैं
मंत्री जी से बहुत सिम्पल सवाल पूछना चाहता हूं। If terrorism has become obsolete, then this law has
become obsolete.

MR. SPEAKER : You have made your point.

SHRI NAVJOT SINGH SIDHU : Sir, all I want is that this law should be revoked and
repealed lock, stock and barrel. पी.सी.सेन कमेटी के सामने करीब-करीब 1100 लॉस रखे गये। There
were about 800 laws which were repealed. Why is this law hanging like a sword of
Damocles? We have borne the brunt of war. पंजाब ने कुर्बानियां दी हैं, गोलियां झेली हैं। हुजुरेवाला,
पंजाब से अगर कोई आवाज निकलती है,

MR. SPEAKER : I have admitted from the Chair. Nobody can deny it.

SHRI NAVJOT SINGH SIDHU : Sir, I will end it with a couplet.

है अंधेरा बहुत, अब सूरज निकलना चाहिए,
जैसे भी हो, यह मौसम बदलना चाहिए,
जो चेहरे रोज बदलते हैं, नकाबों की तरह,
अब जनाजा धूम से उनका निकलना चाहिए।

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, श्री अविनाश राय खन्ना को भी आप एक मिनट बोलने दीजिए। वे भी पंजाब से आते हैं। ...(व्यवधान)

MR. SPEAKER : This procedure is becoming common now. I do also give. But not even a notice is coming. Just raising your hand is not the way of doing it.

श्री अविनाश राय खन्ना : अध्यक्ष महोदय, मैंने लिखकर दिया है। ...(व्यवधान)

अध्यक्ष महोदय : आपने अभी लिखकर दिया है।

...(व्यवधान)

श्री अविनाश राय खन्ना : मैंने ग्यारह बजे लिखकर दिया था। ...(व्यवधान)

अध्यक्ष महोदय : ग्यारह बजे लिखकर देने से कुछ नहीं होता।

...(व्यवधान)

चौधरी लाल सिंह : अध्यक्ष महोदय, मुजफ्फराबाद पीओके के पास है। वह हमारा इलाका है।...(व्यवधान) इसे हमें वापस लेना है इसलिए वहां बस जा रही है। ...(व्यवधान) अब सियालकोट बस नहीं जा सकती। मुजफ्फराबाद हमारा इलाका है। उसे हमें वापस लेना है। ...(व्यवधान)

MR. SPEAKER : What are you talking? Nothing will be recorded.

(Interruptions) ...*

MR. SPEAKER : I will permit you as an exception and this is not to be treated as a precedent. Only one hon. Member is allowed because you had given some notice although not in time. You put only one question and do not make any speech.

श्री अविनाश राय खन्ना : अध्यक्ष महोदय, पंजाब में आतंकवाद रहा जिसे हम सभी लोगों ने झेला। वह आतंकवाद कैसे खत्म हुआ, उसे हम सब जानते हैं। मैं पंजाब के सिर्फ तीन इंस्टांस बताना चाहता हूं। ...(व्यवधान)

अध्यक्ष महोदय : आप क्वेश्चन पूछिये।

...(व्यवधान)

श्री अविनाश राय खन्ना : मैं पंजाब के सिर्फ तीन इंस्टांस बताना चाहता हूं कि एक दिसम्बर को ...(व्यवधान)

अध्यक्ष महोदय : आप बताइये नहीं, पूछिये।

...(व्यवधान)

श्री अविनाश राय खन्ना : एक दिसम्बर को अमृतसर में हिन्दुओं की गौशाला को तोड़ा गया। ...(व्यवधान)

अध्यक्ष महोदय : यह डिस्टर्ब्ड एरिया की बात नहीं है।

...(व्यवधान)

श्री अविनाश राय खन्ना : अध्यक्ष महोदय, पंजाब को फिर से डिस्टर्ब्ड करने की कोशिश की जा रही है। ...(व्यवधान)

MR. SPEAKER : I am not going to allow it. Hon. Minister to reply now.

श्री अविनाश राय खन्ना : मैं सिर्फ तीन इंस्टांस बताना चाहता हूं। ...(व्यवधान)

केवल एक मिनट की बात है। ...(व्यवधान)

MR. SPEAKER : You put your question.

Not Recorded.

श्री अविनाश राय खन्ना : अध्यक्ष महोदय, मैं बताना चाहता हूँ कि अमृतसर में ...(व्यवधान)

MR. SPEAKER : I am sorry. Do not misuse the opportunity. You are a very considerate Member. I know that. I have got your letter. This is a matter that you have mentioned.

... *(Interruptions)*

MR. SPEAKER : He has covered everything.

श्री अविनाश राय खन्ना : अध्यक्ष महोदय, मैं पंजाब के तीन इंस्टांस मंत्री महोदय के नोटिस में लाना चाहता हूँ।
...(व्यवधान)

अध्यक्ष महोदय : नोटिस के अंदर तीन इंस्टांस की बात नहीं है।

...(व्यवधान)

श्री अविनाश राय खन्ना : अध्यक्ष महोदय, पंजाब को फिर से डिस्टर्ब्ड करने की कोशिश की जा रही है। ...(व्यवधान)

MR. SPEAKER : I have called the hon. Minister now. Please cooperate.

... *(Interruptions)*

MR. SPEAKER : The only thing is you are not going to put a question. You are only making a statement. Hon. Minister to speak now.

... *(Interruptions* [\[krr21\]](#)*)*

SHRI SHIVRAJ V. PATIL: Sir, the Calling Attention Motion relates to the situation arising out of the continued treatment of Punjab as a 'Disturbed Area' despite peace prevailing in the State. I have very specifically said, Sir, that since 1997, this area is not treated as a disturbed area. So, there is no question that we are treating the people living there as the people living in a disturbed area. Now, the Disturbed Areas Act is there and the Special Armed Forces Act is also there, but it is provided in these two laws that these two laws became applicable after the Governor of the State or the Union Government

declared these areas as disturbed areas. Now, please understand that since 1997, there is no notification issued by the State Government or the Union Government.

MR. SPEAKER: I think, he means that there are certain special restrictions for Punjab. That is what he is saying.

SHRI SHIVRAJ V. PATIL: Sir, that is altogether a different thing.

MR. SPEAKER: That is right. It is a different matter.

SHRI SHIVRAJ V. PATIL: The real Calling Attention Motion which has come to me is this.

MR. SPEAKER: Its language is little unclear.

SHRI SHIVRAJ V. PATIL: Even on the other point, there is no restriction for any foreigner going to Punjab and working there or staying there. As he can go to other States, he can go to Punjab also. Let us understand this thing.

Without verifying the facts, if matters of this nature are raised on the floor of the House, they give very wrong impressions and they create problems. So, the responsible Members of this House are requested to first verify the facts and then come before the House. When this is not there at all, how can he say that it is a disturbed area? ...
(Interruptions)

SHRI NAVJOT SINGH SIDHU : Sir, facts will not cease to exist just because they are ignored. ... (Interruptions) मुझे आप बताइए कि किस बिना पर आपने लोगों को पंजाब में जाने से रोका है ? किस बिना पर हम आपसे 900 कि.मी. दूर परमिशन लेने के लिए आए ?...(ब्यवधान)

श्री शिवराज वि. पाटील : किसी ने भी नहीं रोका है।

श्री नवजोत सिंह सिद्धू : नहीं, आपने रोका है।... (Interruptions)

MR. SPEAKER: The Minister does not need your support. Shri Rashid, has he asked for your support?

... (*Interruptions*)

SHRI SHIVRAJ V. PATIL: If you raise your voice or if you continue speaking like that, it does not mean that it is a fact. ... (*Interruptions*)

SHRI NAVJOT SINGH SIDHU : You are a man of words and not of deeds. ... (*Not recorded*) Let me tell you that. ... * That is what I am saying. ... (*Interruptions*)

MR. SPEAKER: Such comments will not go on record.

... (*Interruptions*)

SHRI SHIVRAJ V. PATIL: This is the level of debate that we are having.

MR. SPEAKER: I will deal with that. Therefore, you say that there is no restriction.

SHRI SHIVRAJ V. PATIL: Sir, I am saying very responsibly that this Act is not applicable and there is no restriction for anybody to go to Punjab and work there. Unnecessarily, this kind of issues should not be raised and should not be allowed to create any misunderstanding in the country. That is my submission.

MR. SPEAKER: The House stands adjourned to meet again at 2 p.m.

13.03 hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock[\[reporter22\]](#).



* Not Recorded.

The Lok Sabha re-assembled after Lunch at Eleven

Minutes past Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)